

quence that even today this area remains backward from every point of view.

Therefore I submit to the hon. Minister of Railways that in order to ensure development of this area and promotion of goods manufactured here, the construction work in respect of a railway-line from Sahajanwan to Utraula may kindly be included in the Eighth Five Year Plan so that the inhabitants of that area are able to send their manufactured goods out of town, lead a comfortable life by getting fair price in return and the development of the above mentioned backward area is ensured.

- (iii) **Demand for removing the pumps installed in Sarhind feeder canal to enable Rajasthan to get its full share of Water**

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, by installing pumps in Sarhind feeder canal the water of Bhakra Canal is being supplied to Punjab which is reducing the percentage of Rajasthan's share and thus harming its interest.

The water of Bhakra Canal which flows into Rajasthan through the Sarhind feeder running through the territory of Punjab is being supplied to landlords for quite a long time by installing pumping sets in the canal at different places. Thus approximately 400 quesecs of water is being supplied to the landlords of Punjab without any official records, whereas no such provision for supply of water from the Sarhind feeder exists in the agreement relating to supply of water to Rajasthan. Due to this pilferage of water, Rajasthan is getting less water which is causing a loss of lakhs of rupees every year to both the landlords, in the area being irrigated by Bhakra waters, and the Government of Rajasthan.

Therefore, the pump sets installed at

various places should be removed immediately or else, in place of the water being pilfered, the percentage of Rajasthan's share may be increased.

[English]

- (iv) **Demand for fixing responsibility for decision to decontrol the price of Vitamin bulk drugs which lead to steep increase in the prices of multivitamin formulations .**

SHRIMANVENDRA SINGH (Mathura): Vitamin bulk drugs are mostly the monopolised production of one or two drug companies. These bulk drugs have been price de-controlled. Single ingredient vitamin formulations have also been price de-controlled when their annual sales turn-over runs into many hundred crores. The same criterion has not been applied in case of other bulk drugs production and single drug branded formulations. There appears to be no justification for such a favourable treatment. How the consumer's interest will be safeguarded with 40% increase in MAPE over the ex-factory cost of multi-vitamin formulations accompanies by de-control on prices of bulk vitamins. All these actions would lead to steep increases in multi-vitamin formulation prices, profiteering by drug companies, bringing untold misery to poor patients suffering from diseases like T.B. and mal-nutrition. I request the Government to get the matter investigated thoroughly and fix responsibility.

- (v) **Demand for allotting work of SYL Canal to a Central Agency to complete the project within a reasonable time**

SHRI RAM NARAIN SINGH (Bhiwani): The portion of SYL canal falling within the State of Haryana was completed some 10 years back but, unfortunately, the Govern-

[Sh. Ram Narain Singh]

ment of Punjab have yet to complete the construction of the canal in the State though time and again it has been stated that the canal would be completed by March, 1987. It is now being stated that the work would be completed by March, 1988. There does not seem to be any possibility of its completion by that date. The Chahri Engineering Company to whom the construction of aquaduct across Sirsa Nadi has been entrusted has now stated that the work cannot be completed even by March, 1989. Unless Government is serious about the completion of the canal, there is no hope of its early completion and the State of Haryana will continue to be deprived of its share of water.

I would urge the Government that considering SYL canal a life line for the State of Haryana and a permanent measure against drought, the work should be taken up by a Central Agency and necessary measures should be taken to accelerate the progress of work to complete the project within, a reasonable time.

[Translation]

- (vi) **Demand for directing the Rajasthan Government to complete the projects for supply of water to Jodhpur city on a war footing**

SHRI ASHOK GEHLOT (Jodhpur) Mr Deputy Speaker, Sir the population of 6 lakhs people in Jodhpur is facing an unprecedented shortage of water due to which great fear and worry is prevalent among the people. For want of new construction work, unemployment is also increasing. Small and cottage industries are going on closing down. According to an announcement water

was to be supplied for only two hours once in two-three days, whereas it is being supplied for hardly half an hour to one hour that too at low pressure. The water supply position in the whole city is getting worse. According to the information available, this crisis is likely to assume a more serious proportion after 15-20 days.

There is great anger and resentment prevalent among the common people for not formulating an emergent scheme for bringing water from Ransigaon-Rampura on war-footing and for not taking it very seriously. If these plans are not completed in due time, the situation will get out of control

The State Government should be directed to supply water to Jodhpur city by implementing emergent plans at war-footing, otherwise the situation may become horrible due to lack of water.

- (vii) **Demand for completion of maintenance and conservation work of ancient temples at Puri expeditiously**

* SHRI ANADI CHARAN DAS: Puri, the abode of Lord Jagannath is one of the four great Dhams of the country. The Archaeological Department is looking after the maintenance of different ancient temples located there. But the work undertaken by this Department is not making good progress. The local people are under the impression that the Government donot take adequate interest in the conservation work. Moreover, if the maintenance work is not undertaken in time the condition of the temples will further deteriorate resulting in substantial increase in the maintenance cost. If expenditure increase too much then the Government might stop further maintenance work on the plea of the constraint of resources.

* The speech was originally delivered in oriya.